Sabve Rohini Contractors Private Limited

Date of commencement of CIRP: 27/03/2025

List of creditors as on 22/06/2025:

Operational creditors (Government Dues)

		Details of claim received		Details of claim admitted										
SI. No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	Amount	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	Commissioner, CGST & Central Excise, Belapur Commissionerate	9/4/2025	27,839,657	-	-	-	-	-	-	27,839,657	-	-		The claim amount has been classified as contingent claim as an appeal is pending against the order in Original No 38/RB/Commissioner/Belapur/2023-24 dt. 27.05.2023
2	Income Tax Officer (TDS) - 2(2)(1), Mumbai	7/4/2025	3,016,280	3,016,280	-	-	-	-	-	-	-	-	-	The claim has been provisinally admitted for the demaond of F.Y. 2012 -13 to 2023-24
3	Deputy Commissioner of State Taxt (Sanpada_502)/RAI-NOD-E-0105	9/4/2025	64,965,216	44,216,719	-	_	-	-	-	16,252,577			4,495,920	The claim has been provisinally admitted, further the claim amount pertaining to FY July, 2017 to Mar 2018, whereby CD has filed an appeal against the said order, thus the amount claimed for the particular FY July, 2017 to Mar 2018 has been classified as contingent claim
4	Assistant Commissioner, CGST & Central Excise, Kozhikode Urban Division	15/04/2025	3,332,678	-	-	-	-	-	-	-	-	-	3,332,678	Under Verification
5	Employees State Insurance Corporation	2/5/2025	9,706	-		-	-	-	-	-	-	-	9,706	Under Verification
	Total		99,163,537	47,232,999	-	-	-	-	-	44,092,234	-	-	7,838,304	

Notes:
The claims are provisionally admitted on basis of preliminary verification based on the data / documents shared by the claimant and preliminary documents / data shared by SBoD / erstwhile Promoter of Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly amount is kept under verification, the same will be updated / modified as and when clarification received from claimant / SBoD / erstwhile Promoter of Corporate Debtor.